

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 05th FEBRUARY, 2016

No. 39 A: The Court has been pleased to designate the following Courts of District & Additional Sessions Judge/ Additional Judicial Commissioner mentioned in the Column No. 2 of the table as the Fast Track Courts for trial of Offences against Women/ Rape Cases (Column No.3) in the respective Judgeships shown at Column No.4:-


Sl.No.	Name of the Court	Nature of Cases	Judgeship
1	2	3	4
1.	Sri Krishna Kumar Judicial Commissioner-cum- Spl. Judge, FTC for Offences against Women, Ranchi <i>[Under Orders of Transfer to Deoghar as District & Additional Sessions Judge]</i>	Rape Cases	Deoghar
2.	Sri Mahesh Chander Verma District & Additional Sessions Judge, Deoghar <i>[Under Orders of Transfer to Ranchi as Additional Judicial Commissioner]</i>	Offences against women	Ranchi
3.	Sri Mahendra Prasad District & Additional Sessions Judge, Dhanbad	Offences against women	Dhanbad
4.	Sri Ashok Kumar No. 2 District & Additional Sessions Judge, Jamshedpur	Offences against Women	Jamshedpur

By order of the Court,

Sd/-Anil Kumar Choudhary
Registrar General

Memo No. 1347 /Apptt. Dated Ranchi the 05th February, 2016

Copy forwarded to the Judicial Commissioner, Ranchi/ Principal District & Sessions Judges, Deoghar, Dhanbad & Jamshedpur and Officers concerned for information and needful / In charge NIC Cell, High Court of Jharkhand, Ranchi for uploading the aforesaid Notification on the website of the Court.


05-02-16
Registrar General